

got the information for him. The present stock position is : about 30,000 in Rourkela, 11,000 in Bhilai and 9,500 in Durgapur. So far as Rourkela is concerned, Hindustan Steel has decided to dispose of it by calling for tenders which are likely to be finalised as early as possible. Seeing the result of these tenders, Hindustan Steel will decide what should be done in relation to both Bhilai and Durgapur. You will appreciate that the cost is rather low, and therefore we or rather Hindustan Steel Ltd. wants to be careful about the way in which it should be disposed of.

SHRI B. K. DASCHOWDHURY : It seems from the reply given by the hon. Minister that for long years together no assessment was made of the actual quantity of scrap iron arisings that have accumulated. May I know from the hon. Minister whether any assessment was made in respect of Bhilai and Rourkela regarding the accumulation of scrap iron arisings, if not what are the reasons why the officers concerned did not take so much interest in the scrap products lying unused ?

SHRI MOHAN KUMARAMANGA-LAM : I think, because the supply position of pig iron is very easy at present, it has been found difficult to dispose of these iron scrap arisings. The present procedure which Hindustan Steel is trying to follow is to test it out in terms of calling for tenders at Rourkela and then to proceed in the other two plants.

श्री हुकम चन्द कछवाय : मैं मंत्री महोदय से जानना चाहता हूँ कि यह जो खराब सोड़ा टैंडर के माध्यम से दिया जाता है।

श्री शक्ति नूबरल : सोड़ा खराब नहीं होता।

श्री हुकम चन्द कछवाय : जो टूटा हुआ लोहा होता है जो काम में नहीं आता, वह सोड़ा जो टैंडर से दिया जाता है उसकी बाजार में बहुत अधिक मांग है लेकिन कुछ लोग जिनकी मोनोपॉली है वही उसको

खरीदते हैं—टैंडर देकर और साठ गांठ करके और छोटे लोगों को वह नहीं दिया जाता, तो क्या सरकार ऐसी कोई पालिसी बनाएगी कि जो लघु उद्योग चलाने वाले लोग हैं वह उसको खरीदें और जितना हान देकर वह लोग खरीदते हैं उससे षाठ गुना दस गुना अधिक पैसा लेकर बाजार में बेचते हैं तो क्या इसके ऊपर कोई प्रतिबन्ध लगाएगे ?

SHRI MOHAN KUMARAMANGA-LAM : The hon. Member is not correct in stating that pig iron is greatly in demand and there is a shortage. On the contrary our information is that the supply position of pig iron is very easy at present and that is why the Hindustan Steel is finding it difficult to dispose of scrap arisings. The question of any connivance, therefore, in order to be able to make extra profit between officers and outsiders does not arise.

SHRI SAMAR GUHA : Is it a fact that scrap arisings can be better utilised by remelting them for steel purposes and that they give better yield than raw ore, and if so why are these scrap arisings being disposed instead of being used as a raw material for making steel ?

SHRI MOHAN KUMARAMANGA-LAM : Out of these scrap iron arisings in the steel plants, those that could be consumed within the plants are so consumed ; it is only those that could not be so used in the plants are offered for sale outside.....
(Interruption)

Setting up of New Steel Plants in Private Sector

*702. **SHRI JYOTIRMOY BOSU :** Will the Minister of STEEL AND MINES be pleased to state :

(a) whether according to the provisions of the Industrial Policy Resolution, 1956, the future development of Iron and Steel Industry is the exclusive responsibility of Government ;

(b) if so, whether the Resolution has been revised ; and

(c) if not, the reasons why the Companies in Private Sector are being allowed to build Iron and Steel Plants in contravention of the Resolution ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANGALAM) : (a) to (c). A statement is laid on the Table of the House.

Statement

The Industrial Policy Resolution, 1956 included "iron and steel" as an industry the future development of which would be the exclusive responsibility of the State (Para 7 of the Resolution). It permitted, however, the expansion of the existing privately owned units and visualised the possibility of the cooperation of private enterprise being secured for the establishment of new units when the national interests so required. (Para 8)

The Resolution also specifically recognises the fact that its categorisation might inevitably overlap to some extent and that too great a rigidity might defeat the purpose in view. (Para 6)

The Resolution also refers to the need for progressively reducing disparities in industrialisation in different parts of the country (Para 15).

Accordingly, the manufacture of the basic metals, iron and steel, from ore has been kept for development in the public sector,

This interpretation excludes from the reservation any industrial process which merely converts what is already one form of iron or steel metal to another. Any other interpretation could lead to unintended results.

No new company in the private sector has been permitted to set up any plant making steel from ore.

Some private sector units have been permitted to make iron from ore, and two

such units are at present in operation. One of them has since been taken over by the Public Sector.

SHRI JYOTIRMOY BOSU : The length of the mini is not quite known to us. But it is mini socialism that they are practising. In respect of the mini steel plants, by considering the grant of licence to certain private sector steel plants, is the Government not violating the specific provision laid down in the Industrial Policy Resolution of 1956 which says :

"The adoption of the socialist pattern of society as the national objective, as well as the need for planned and rapid development, require that all industries of basic and strategic importance or in the nature of public utility services, should be in the public sector..... Industries in the first category have been listed in Schedule A of this Resolution. All new units in these industries, save where their establishment in the private sector has already been approved, will be set up only by the State."

MR. SPEAKER : The Question Hour will be over, if you do not finish in one second.

SHRI JYOTIRMOY BOSU : I shall finish in half a second. Does the hon. Minister agree with me that by giving consideration to the proposals to grant licence to private sector mini steel plants, he has violated the Industrial Policy Resolution of 1956 or not ?

SHRI MOHAN KUMARAMANGALAM : I do not agree.

WRITTEN ANSWERS TO QUESTIONS

Report of Committee on Cow Protection

*693. SHRI ONKAR LAL BERWA : Will the Minister of AGRICULTURE be